

CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH
ALLAHABAD

Dated :Allahabad this the 25th day of Sept.1996.

CORAM : HON. MR. S. DAS GUPTA, MEMBER (A)
HON. MR. T. L. VERMA MEMBER (J)

CONTEMPT APPLICATION NO. 55 of 1995.

IN

REGISTRATION O.A.No. 1685 of 1993.

Shanti Swaroop Upadhyayapplicant.
Versus
Union of India and others.....Respondents.

Shanti Swaroop Upadhyay son of late
Ram Swaroop Upadhyay, resident of Ashok
Nagar Madhinath, Bareilly.Petitioner.
(THROUGH COUNSEL SRI A.S.DIWAKAR)

Versus

Raj Kumar Parashar, Divisional Railway,
Manager (P), N.E.Railway,
Izatnagar, Bareilly.
....Respondent.

(THROUGH SRI V.K.GEEL & SRI P.MATHUR)

O R D E R (Oral)

(By Hon'ble Mr. S. Das Gupta, Member-A)

The Tribunal's direction contained in
order dated 9.5.1994 giving rise to the present
contempt application was that the representation
submitted by the applicant be given due considera-
tion and appropriate, reasoned and speaking order
be passed.

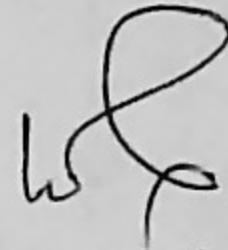
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2. The respondents have averred in their Counter-affidavits that ^a the reasoned and speaking order has already been passed in compliance with the directions passed by this Tribunal. This position is conceded by the learned counsel for the applicant.

3. In view of the foregoing, the contempt proceedings are dropped. The notice issued to the respondent is discharged.



MEMBER (J)



MEMBER (A)

Dt/- Sept. 25, 1996.


(Pandey)